

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 48 of 2014

Dated: 10th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran and
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1 and
Mr. R. B. Sharma for R.3

ORDER

Ms Ranjitha Ramachandran, learned counsel for the appellant has extensively argued the appeal and has completed her arguments. Mr. K.S. Dhingra, learned counsel for Respondent No.1 and Mr. R. B. Sharma, learned counsel for Respondent No.3 have also been heard and they have completed their arguments. Learned counsel for the appellant has also been heard in rejoinder submissions. Thus the arguments are complete.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt